RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. <u>04</u> /P.I./2014

Date: 26-04-2014

In supersession of this office order No. 5/P.I. dated 08.08.2002, it is hereby ordered that in pursuance of Rule 12 of the Petition Typists Rules, 1975, the scales of fees for petition typing are fixed as follows with immediate effect.

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Date: 26-42314

Copy forwarded to the following for information and necessary action:-

- 1. Superintendent, Government Central Press, Jaipur for notification in the next issue of the Rajasthan Gazette under an intimation to this office.
- 2. Registrar (Admn.), Rajasthan High Court, Jodhpur.
- 3. Registrar (Admn.), Rajasthan High Court, Bench Jaipur for circulation amongst concerned.
- 4. Secretary, Bar Council of Rajasthan, Jodhpur.
- 5. President, Rajasthan High Court Advocate Association, Jodhpur
- 6. President Rajasthan High Court Lawyers Association, Jodhpur.
- 7. President, Rajasthan High Court Bar Association, Jaipur.
- 8. AOJ, Subordinate Court (Estt.) Section, Rajasthan High Court, Jodhpur.
- 9. Shri _____ Petition Typist, High Court Compound, Jodhpur.

10. Notice Board.

REGISTRAR GENERAL